

countries can be complicated, especially if language barriers or unfamiliarity with local healthcare procedures come into play. In these critical moments, a dedicated cell by the Government of India, specifically tasked with assisting citizens facing health crises abroad, would prove to be of great value.

This cell could offer guidance, facilitate communication with medical facilities and ensure that citizens receive proper treatment without the added stress of unfamiliar processes. Such a specialized cell should also play a role in coordinating medical evacuations when necessary, ensuring that citizens who require urgent treatment or specialized care that is unavailable locally can be transported back to India or to another suitable healthcare facility. It could also provide critical information on health insurance, legal matters, and financial assistance in case of emergencies. Given the growing number of Indian expatriates and the increasing frequency of global mobility, establishing this kind of support system would not only provide peace of mind for Indian citizens living or travelling abroad but also reaffirm the Government of India's commitment to the welfare of its citizens.

I urge the Government to look into it.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri P.P. Suneer: Dr. John Brittas (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Haris Beeran (Kerala), Shri A. A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala) and Shri Sandosh Kumar P (Kerala).

Shri Niranjana Bishi. Not present. Shri Pramod Tiwari.

Demand to declare lightning strike as a natural calamity

श्री प्रमोद तिवारी (राजस्थान): महोदय, बिजली गिरने से होने वाली मौतों की संख्या पिछले कुछ समय से बढ़ रही है। अगर यह दैवीय आपदाओं की सूची में शामिल हो जाती है, तो पीड़ित राज्य आपदा प्रतिक्रिया निधि से मुआवजे के हकदार होंगे, जिसमें से 75 प्रतिशत केंद्र द्वारा वित्त पोषित है। वर्तमान में संबंधित राज्य सरकारों द्वारा पीड़ितों के परिजनों को दिया जाने वाला मुआवजा बेहद अपर्याप्त है। बिजली गिरने से होने वाली उच्च मृत्यु दर को देखते हुए, अब समय आ गया है कि केंद्र सरकार इसे दैवीय आपदा घोषित करे।

राष्ट्रीय अपराध रिकॉर्ड ब्यूरो के अनुसार 1967 और 2020 के बीच बिजली गिरने से 1,01,309 मौतें हुई हैं, जबकि 2010 और 2020 के बीच हताहतों की संख्या में तेज वृद्धि हुई है।

आँकड़ों से पता चलता है कि 1967-2002 के दौरान औसत वार्षिक मृत्यु दर 38 से बढ़ कर 2003-2020 के बीच 61 हो गई है। प्रतिवर्ष औसतन 1,876 मौतें दर्ज की जाती हैं।

बिजली गिरने की दृष्टि से संवेदनशील अधिकांश राज्यों ने अभी तक राष्ट्रीय आपदा प्रबंधन प्राधिकरण के निर्देशानुसार कार्ययोजना तैयार नहीं की है। देश में बिजली गिरने की चेतावनी प्रणाली का अभाव है और इस बारे में शिक्षा का भी अभाव है। बिजली गिरने की घटनाओं में वृद्धि वनों की कटाई, जल निकास की कमी इत्यादि जैसे कारणों से जुड़ी है।

यह ध्यान में रखते हुए कि आपदा मुख्य रूप से कृषि श्रमिकों और बाहर काम करने वाले मजदूरों पर पड़ती है, मैं इस सदन के माध्यम से सरकार से बिजली गिरने को दैवीय आपदा घोषित करने का आग्रह करता हूँ।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by hon. Member, Shri Pramod Tiwari: Shri A.A. Rahim (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Haris Beeran (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Shri Ashok Singh (Madhya Pradesh), Dr. Fauzia Khan (Maharashtra), Shri Ajit Kumar Bhuyan (Assam), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Sandosh Kumar P (Kerala), Shri Akhilesh Prasad Singh (Bihar), Shri Shaktisinh Gohil (Gujarat) and Shri Neeraj Dangi (Rajasthan).

Demand for conferment of Bharat Ratna on Maharaja Jagaddipendra Narayan Bhup Bahadur of Cooch Behar

SHRI NAGENDRA RAY (West Bengal): Sir, I want to bring to notice that the valiant freedom fighter, Jagadipendra Narayan Bhup Bahadur, 24th Maharaja of Cooch Behar, was born on 15th December, 1915 in Cooch Behar. His father was Maharaja Jitendra Narayan and mother Maharani Indira Devi of Baroda.

Maharaja Jagaddipendra Narayan was honoured with 2nd Lieutenant and took the charge of Army General of India. Besides this, he was also awarded with several medals, that is, Burma Star, Africa Star, Pacific Star, War Medal, India Service medal, Indian Independence medal, etc., presented by the Dominion India for Indian Independence.

Moreover, Maharaja Jagaddipendra Narayan unified India through accession of the Cooch Behar State on 9th August, 1947 and also advised many of his contemporary rulers to agree accession to India. The letter on 12th August, 1947 from Maharaja Jagaddipendra Narayan to Sardar Vallabhbhai Patel proves this fact.